GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(Department of Revenue)

Corrigendum

New Delhi, the 2nd August, 2018

G.S.R. (E). - In the notification of the Government of India, Ministry of Finance (Department of Revenue), No. 2/2018-Compensation Cess (Rate), dated the 26th July, 2018, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), vide number G.S.R. 704(E), dated the 26th July, 2018,-

(i) at page 56, in line 13, for “and no” read “and”.

[F.No.354/255/2018-TRU (Pt-II)]

(Gunjan Kumar Verma)
Under Secretary to the Government of India

Note: The principal notification No.1/2017-Compensation Cess (Rate) dated the 28th June, 2017 was published in the Gazette of India, Extraordinary, Part II, Section 3, Subsection (i), vide number G.S.R. 720(E), dated the 28th June, 2017 and last amended vide notification No. 2/2018-Compensation Cess (Rate) dated the 26th July, 2018, published vide number G.S.R.704(E), dated the 26th July, 2018.